

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/RP/2018

Subject : Petition for review and modification of the order dated 21.11.2017 in Petition No. 70/TT/2017

Date of Hearing : 3.7.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation Limited

Respondents : BSP(H)CL and 6 others

Parties present : Shri Sitesh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri, Aryaman Saxena, PGCIL

Record of Proceedings

As none appeared on behalf of respondents, the Commission directed to issue fresh notices to the respondents and directed the respondents to submit their reply by 30.7.2018 and the Review Petitioner to file rejoinder, if any, by 16.8.2018.

2. The Commission directed to list the matter for hearing on 4.10.2018. The Commission further directed that due date of filing the reply and rejoinder should be strictly adhered to failing which the order shall be passed on the basis of the documents available on record.

By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

